

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**CONTEMPT PETITION (C) NO. 180/00002/2020 IN
O.A. No. 180/00500 OF 2019**

Dated, this the 4th day of December, 2020.

CORAM:

**HON'BLE Mr. P. MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr. K.V. EAPEN, ADMINISTRATIVE MEMBER**

Ramya Unnikrishnan, 27 years,
D/o. Unnikrishnan V.L. (late),
Vanchipurakkal House, Manattuparambu,
Nayarambalam (P.O), Ernakulam – 682 509.

- Petitioner/
Applicant in the O.A.

[By Advocate : Mr. P.K. Madhusoodanan]

Versus

1. Sanjay Kumar Singh, I.A.S.,
Secretary, Indian Council of Agricultural Research,
Krishi Bhavan, New Delhi – 110 114.
2. Vivek Aggarwal I.A.S.,
Secretary, Agricultural Scientist Recruitment Board,
Krishi Anusandhan Bhavan-1, PUSA,
New Delhi – 110 012.
3. Dr. Gopalakrishnan, 57 years,
S/o. P.R. Bhaskara Menon (late),
Director, Central Marine Fisheries Research Institute,
(Indian Council of Agricultural Research), P.B. No. 1603,
Ernakulam North (P.O), Kochi – 682 018. - Respondents/
Respondents in the O.A

[By Advocate : Mr. P. Santhosh Kumar]

The Contempt Petition (Civil) having been heard on 04.12.2020, the Tribunal on the same day delivered the following:

ORDER

Per: Mr. P. Madhavan, Judicial Member

Learned counsel for the petitioner submits that there is a stay from the Hon'ble High Court in this matter.

2. Hence, this Contempt Petition is closed for the time being. Notice stands discharged. No order as to costs.

(Dated, 4th December, 2020.)

**(K.V. EAPEN)
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)
JUDICIAL MEMBER**

Annexures of the Petitioner

Annexure P-1 : True copy of final order on 28.11.2019 in O.A. No. 180/500/2019.

Annexure P-2 : True copy of the lawyer notice dated 13.01.2020 served on the 1st respondent.

Annexure P-3 : True copy of the lawyer notice dated 13.01.2020 served on the 3rd respondent.

Annexure P-4 : True copy of the postal acknowledgment card received back after serving Annexure -P3 on the 3rd respondent on 16.01.2020.

Annexures of the respondents

NIL
